

S.No.10

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
28-05-2024 AT 10:30 AM**

CP (IB) No. 17/9/HDB/2023
u/s. 9 of IBC, 2016

IN THE MATTER OF:

M/s. NDT Systems Pvt Ltd

...Operational Creditor

AND

M/s. Power Mech. Projects Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr Abhishek Tripathi, for Operational Creditor present through Video Conference.

Learned Counsel Mr K V Raman, for Corporate Debtor present physically.

Pleadings completed. For hearing, matter adjourned to 12.06.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)